

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5460
ANSWERED ON:27.04.2015
PENDING CASES IN NC OF STS
Anwar Shri Tariq

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there is a huge pendency of cases in the National Commission (NC) of Schedule Tribes (STs);
- (b) if so, the details of such pending cases and the reasons for the pendency; and
- (c) the steps taken/being taken by the Government for the speedy disposal of such pending cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): As informed by the National Commission for Scheduled Tribes (NCST) a Constitutional body, there is no pendency of cases in the NCST.

(b)& (c): All the representations received in the Commission have been dealt with in a time frame appropriately. Weekly and Monthly reviews are also held to monitor the status of the cases.